COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 39 OF 2017 &
IA NOs. 94, 95 & 187 OF 2017 &
IA NO. 975 OF 2018 and IA No. 1391 of 2019

Dated : 06th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Reliance Gas Transportation Infrastructure Ltd. …Appellant(s)
Vs.
Petroleum and Natural Gas Regulatory Board …Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Mitra
Mr. Vishnu Sharma
Mr. Rohan Ganpathy

Counsel for the Respondent(s) : Ms. Sonali Malhotra

ORDER

Heard learned counsel for the parties. Arguments are concluded.

Parties are directed to submit further written submissions, if any, on or before 20.09.2019 with advance copy to the other side.

List the matter for compliance on ***27.09.2019***.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

tpd/bn